

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

215. IA/4561/2023 IA/2928/2023
IA/3105/2023 IA/3257/2023 C.P. (IB)/604(MB)2022

IN THE MATTER OF

Sagar Mohan Panchmatiya

... Petitioner

Vs

Horizon Outsource Solutions Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Gaurav Jalendra (PH)

For the Respondent:

ORDER

IA 4561 of 2023- Adjourned to **08.12.2023.**

List alongwith the other IAs in CP 604 of 2022 on **08.11.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/